

INDEX
TO
LOK SABHA DEBATES
(FOURTEENTH SERIES)
VOLUME XXIII TO XXIV

NINTH SESSION OF THE FOURTEENTH LOK SABHA

November 22, 1976 to December 19, 1976

Agrohasana 1, 1976 (Saha) to Agrohasana 18, 1976 (Saha)



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सत्यमेव जयते

LOK SABHA SECRETARIAT
NEW DELHI

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HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index separated from Name Index and printed in the following order: Part I—SUBJECT INDEX; Part II—NAME INDEX. At the end of every entry, the Debate number is given in numerical and Volume Number is given in Roman numerals followed by the date of the Debate in parenthesis and column number or numbers, as the case may be, is given immediately after that printed as (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 154—156.

All the Bills are alphabetically arranged under the main heading "Bill(s)". The stages of the Bills are given at the end of title in form of Int., Consid., Consid. and Pass etc. The matter pertaining to Papers Laid on the Table is shown under the heading PLT.

Each keyword is reflective of the subject matter it pertains to for example a matter pertaining to Agriculture may be found under the heading Agriculture besides the appropriate head. Similarly matter related to all types of Diseases is put under the heading Disease and matter related to Health Care under heading Health Care.

The name of Institutions, Programmes, Schemes are put under the heading of the name of such Institution, Scheme, Programmes.

The matter pertaining to Committees are put under the heading Committee(s), Port under Ports, Airport under Airports, Airline under Airlines, River under Rivers. The Committee report stages are reflected at the end of title by the word Presented/Laid.

The Matters Under Rule 377 are shown as (MUR 377) and Discussion Under Rule 193 as (DUR 193).

Information pertaining to Railways has been indexed under the various main headings commencing with the word Railways e.g. "Railway Lines", "Railway Trains" etc.

Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below:

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C.A.	...	Calling Attention to Matter of Urgent Public Importance
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Col. 405-06
- Need to look into the problems being faced by people living along the International border (MUR 377)
(Deb. 4, Vol. XXIII, 27-11-2006)
Col. 301

- Need to look into the working of CGHS dispensaries in the country (MUR 377)
(Deb. 9, Vol. XXIII, 04-12-2006)
Col. 402
- Need to make available BSNL pre-paid SIM cards in Maharajganj, Uttar Pradesh (MUR 377)
(Deb. 9, Vol. XXIII, 04-12-2006)
Col. 400
- Need to make budgetary allocation for the development of backward districts in the country (MUR 377)
(Deb. 2, Vol. XXIII, 23-11-2006)
Col. 329
- Need to make financial provisions in the Budget for the year 2007-08 for all round development of villages in the country (MUR 377)
(Deb. 16, Vol. XXIV, 13-12-2006)
Col. 612
- Need to make Jaunpur railway station functional and make provisions for stoppage of trains (MUR 377)
(Deb. 9, Vol. XXIII, 04-12-2006)
Col. 401
- Need to make provision for use of Hindi and regional languages in the Supreme Court and High Courts as per the provision of Article 348 of the Constitution (MUR 377)
(Deb. 12, Vol. XXIV, 07-12-2006)
Col. 368-69
- Need to make the 'Krishi Vigyan Kendra' at Amreli, Gujarat functional (MUR 377)
(Deb. 19, Vol. XXIV, 18-12-2006)
Col. 507
- Need to modernize and upgrade Chengannur and Kayamkulam Railway Stations in Kerala (MUR 377)
(Deb. 15, Vol. XXIV, 12-12-2006)
Col. 446-47
- Need to monitor the quality of work being done by companies engaged under the Rajiv Gandhi Rural Electrification Scheme in Uttar Pradesh (MUR 377)
(Deb. 16, Vol. XXIV, 13-12-2006)
Col. 614
- Need to obtain the approval of Planning Commission for modernization of Railway workshops at Hubli, Karnataka and make budgetary allocation for the same during the year 2006-07 (MUR 377)
(Deb. 12, Vol. XXIV, 07-12-2006)
Col. 372-73
- Need to open a Central university in Darjeeling, West Bengal (MUR 377)
(Deb. 15, Vol. XXIV, 12-12-2006)
Col. 442-43
- Need to open a computerised railway reservation counter at Murtijapur and Aakot Railway Stations in Maharashtra (MUR 377)
(Deb. 19, Vol. XXIV, 18-12-2006)
Col. 509-10
- Need to open a Kendriya Vidyalaya at Bijnor, Uttar Pradesh (MUR 377)
(Deb. 10, Vol. XXIII, 05-12-2006)
Col. 472
- Need to open a Kendriya Vidyalaya at Etawah, Uttar Pradesh (MUR 377)
(Deb. 15, Vol. XXIV, 12-12-2006)
Col. 447
- Need to open an L.P.G. agency in Chikhhii, district Navsari, Gujarat (MUR 377)
(Deb. 17, Vol. XXIV, 14-12-2006)
Col. 278
- Need to open Regional Passport Offices at Coimbatore and Madurai in Tamil Nadu (MUR 377)
(Deb. 6, Vol. XXIII, 29-11-2006)
Col. 494
- Need to permanently allot existing houses on Book Value to the factory workers of Modinagar, U.P. (MUR 377)
(Deb. 4, Vol. XXIII, 27-11-2006)
Col. 302

- Need to prepare a report on the proposed expansion of Bokaro Steel Company and to give fast relief to displaced families (MUR 377)
(Deb. 15, Vol. XXIV, 12-12-2006)
Col. 442
- Need to preserve historical monuments and augment tourist facilities at Kaushambi, U.P. (MUR 377)
(Deb. 11, Vol. XXIV, 06-12-2006)
Col. 318-19
- Need to procure rice from Uttar Pradesh to avoid the shortage of foodgrains in the godowns of FCI. (MUR 377)
(Deb. 4, Vol. XXIII, 27-11-2006)
Col. 306
- Need to protect the interests of tribals living in forests of Gujarat (MUR 377)
(Deb. 2, Vol. XXIII, 23-11-2006)
Col. 332
- Need to provide a financial package for setting up of industries in Punjab with a view to generate employment in the region (MUR 377)
(Deb. 12, Vol. XXIV, 07-12-2006)
Col. 365
- Need to provide adequate budgetary allocations for speeding up the execution of the doubling of railway line from Sonapur to Canning in Sealdah Division, West Bengal (MUR 377)
(Deb. 20, Vol. XXIV, 19-12-2006)
Col. 443-44
- Need to provide adequate fertilisers to farmers of Madhya Pradesh (MUR 377)
(Deb. 9, Vol. XXIII, 04-12-2006)
Col. 400
- Need to provide adequate potable water in western parts of Murshidabad, West Bengal through pipelines drawing water from river Ganges (MUR 377)
(Deb. 20, Vol. XXIV, 19-12-2006)
Col. 437
- Need to provide adequate power to Madhya Pradesh (MUR 377)
(Deb. 7, Vol. XXIII, 30-11-2006)
Col. 363
- Need to provide basic facilities to the villagers in Junagarh, Gujarat (MUR 377)
(Deb. 19, Vol. XXIV, 18-12-2006)
Col. 505-06
- Need to provide central assistance for restoration/reconstruction work in flood affected districts of Orissa (MUR 377)
(Deb. 19, Vol. XXIV, 18-12-2006)
Col. 514-15
- Need to provide compensation to the farmers of Rajasthan whose land has been acquired by army on Indo-Pak Border (MUR 377)
(Deb. 17, Vol. XXIV, 14-12-2006)
Col. 280-81
- Need to provide employment and other benefits to youths of Uttaranchal who had been given training in Guerilla Warfare after the 1962 Chinese Aggression (MUR 377)
(Deb. 9, Vol. XXIII, 04-12-2006)
Col. 398
- Need to provide financial assistance of Rs. 3200 crore to the government of Rajasthan for rehabilitation works in the flood affected areas of the State (MUR 377)
(Deb. 7, Vol. XXIII, 30-11-2006)
Col. 363
- Need to provide financial package for the drought affected farmers of Bundelkhand and to construct Panchanda Dam with a view to solve the problems being faced by farmers in the region (MUR 377)
(Deb. 20, Vol. XXIV, 19-12-2006)
Col. 440

- Need to provide financial package to the coffee growers of Dindigul district in Tamil Nadu with a view to solve the problems being faced by them (MUR 377)
(Deb. 20, Vol. XXIV, 19-12-2006)
Col. 435-36
- Need to provide funds for revival of Hindustan Photo Films set up in Ooty, Tamil Nadu (MUR 377)
(Deb. 4, Vol. XXIII, 27-11-2006)
Col. 308-09
- Need to provide funds for the upgradation of the Virology Institute at Alapuzha, Kerala (MUR 377)
(Deb. 2, Vol. XXIII, 23-11-2006)
Col. 333-34
- Need to provide Irrigation facilities in tribal areas of Bharuch, Gujarat (MUR 377)
(Deb. 11, Vol. XXIV, 06-12-2006)
Col. 314
- Need to provide more incentives and a suitable package for setting up a Fab City in Andhra Pradesh (MUR 377).
(Deb. 4, Vol. XXIII, 27-11-2006)
Col. 300
- Need to provide night landing facilities for aircrafts at Jabalpur, Madhya Pradesh (MUR 377)
(Deb. 11, Vol. XXIV, 06-12-2006)
Col. 314-15
- Need to provide railway link between Neemach and Badi Saadfi for the convenience of people from Madhya Pradesh and Rajasthan (MUR 377)
(Deb. 17, Vol. XXIV, 14-12-2006)
Col. 280
- Need to provide remunerative price to Kesar Mango growers in Gujarat and also set up Agro based Industries there (MUR 377)
(Deb. 9, Vol. XXIII, 04-12-2006)
Col. 395-96
- Need to provide reservation to SCs/STs in Private Sector (MUR 377)
(Deb. 2, Vol. XXIII, 23-11-2006)
Col. 328
- Need to provide Rs. 1000 Crore to develop five satellite towns around Bangalore in Karnataka (MUR 377)
(Deb. 19, Vol. XXIV, 18-12-2006)
Col. 514
- Need to provide special economic packages to the farmers affected due to drought in Maharashtra (MUR 377)
(Deb. 11, Vol. XXIV, 06-12-2006)
Col. 315-16
- Need to provide special financial package for overall development of Hoshiarpur, Ropar and Gurudaspur districts in Punjab (MUR 377)
(Deb. 6, Vol. XXIII, 29-11-2006)
Col. 498
- Need to provide Special Financial Package for the drought affected farmers of Assam (MUR 377)
(Deb. 11, Vol. XXIV, 06-12-2006)
Col. 321
- Need to provide special financial package to Government of Rajasthan to tackle the flood situation in the State (MUR 377)
(Deb. 2, Vol. XXIII, 23-11-2006)
Col. 332
- Need to provide special relief package for revival of Tea Industry (MUR 377)
(Deb. 10, Vol. XXIII, 05-12-2006)
Col. 472-73
- Need to provide stoppage of some trains at Sirhind, Punjab (MUR 377)
(Deb. 17, Vol. XXIV, 14-12-2006)
Col. 283
- Need to provide subsidized ration to the farmers of Andaman and Nicobar Islands through Public Distribution System (MUR 377)
(Deb. 6, Vol. XXIII, 29-11-2006)
Col. 495

- Need to provide subsidy to Maharashtra State Co-operative Cotton Growers Marketing Federation Limited in the purchase of raw cotton (MUR 377)**
(Deb. 2, Vol. XXIII, 23-11-2006)
Col. 337
- Need to purify fluoride-contaminated water caused by oil exploration activities at Mehsana, Gujarat (MUR 377)**
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Col. 464
- Need to raise Himachal Regiment in the Army (MUR 377)**
(Deb. 17, Vol. XXIV, 14-12-2006)
Col. 279
- Need to reconsider the imposition of Income Tax on Profits earned by Cooperative Banks and review proposed amendment in the Banking Regulating Act (MUR 377)**
(Deb. 17, Vol. XXIV, 14-12-2006)
Col. 285
- Need to reconstruct Moida, Moorad and Korapuzha bridges on National Highways -17 in Kerala (MUR 377)**
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Col. 334
- Need to reconstruct National Highway No.59(A) from Chichouli Village in Baitul district to Dekna Village in Hoshangabad district (MUR 377).**
(Deb. 7, Vol. XXIII, 30-11-2006)
Col. 362-63
- Need to reconstruct the bridge near Palanpur railway station in Gujarat which was earlier demolished by the Railway Department (MUR 377)**
(Deb. 10, Vol. XXIII, 05-12-2006)
Col. 465
- Need to reconstruct the Government Quarters situated on BKS Marg, New Delhi, in view of their dilapidated condition (MUR 377)**
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Col. 441
- Need to reduce the fee being charged by the Indian Mission abroad particularly in Gulf Countries for issuance of death certificates (MUR 377)**
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Col. 401
- Need to rehabilitate the farmers whose land was acquired for SEZ projects (MUR 377)**
(Deb. 2, Vol. XXIII, 23-11-2006)
Col. 330
- Need to rehabilitate the persons displaced due to acquisition of land by Mahanadi Coal Field Limited for mining operations in Orissa (MUR 377)**
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Col. 496-97
- Need to relax forest conservation laws in Vidarbha region of Maharashtra for the overall development of the region (MUR 377)**
(Deb. 15, Vol. XXIV, 12-12-2006)
Col. 443-44
- Need to release the funds for implementation of the projects under SGSY in Bellary, Karnataka (MUR 377)**
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Col. 508-09
- Need to release the share of water of Ravi and Beas rivers to Rajasthan as per the agreement of 1981 (MUR 377)**
(Deb. 15, Vol. XXIV, 12-12-2006)
Col. 446
- Need to reopen the closed Post Offices and restore the two time delivery services in the Kovilpatti Town Post Office, Tamil Nadu (MUR 377)**
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Col. 528
- Need to repair the road on Gangadhar Railway Crossing on Surat-Dhuliya National Highway No. 6 in Gujarat (MUR 377)**
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Col. 473

- Need to rescind the order allowing SEZ to private sugar units in Karnataka (MUR 377)
(Deb. 12, Vol. XXIV, 07-12-2006)
Col. 364-65
- Need to restart the construction work of Over Bridge near Bihta Gumti, Bihar (MUR 377)
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Col. 282-83
- Need to restore land ownership rights to the Villagers of Junagarh District which was acquired by the forest Department of Gujarat (MUR 377)
(Deb. 6, Vol. XXIII, 29-11-2006)
Col. 494-95
- Need to restore the pathway (leading to Jodhpur railway station), under the control of Defence to the local people of the region (MUR 377)
(Deb. 15, Vol. XXIV, 12-12-2006)
Col. 445
- Need to restore the rights of farmers to cultivate their land presently under possession of Army in Sagar, Madhya Pradesh (MUR 377)
(Deb. 11, Vol. XXIV, 06-12-2006)
Col. 316
- Need to review the Employees Pension Scheme, 1995 (MUR 377)
(Deb. 12, Vol. XXIV, 07-12-2006)
Col. 366-67
- Need to review the policy for procurement of paddy on MSP, with a view to give benefit to the farmers (MUR 377)
(Deb. 16, Vol. XXIV, 13-12-2006)
Col. 611-12
- Need to review the Rules and Regulations framed for setting up of Special Economic Zone with a view to ensure balanced development in all the regions of the country (MUR 377)
(Deb. 2, Vol. XXIII, 23-11-2006)
Col. 335
- Need to revise the Employees Pension Scheme, 95 and bring it at par with the Pension Scheme for Government Employees (MUR 377)
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Col. 445-46
- Need to revise the rates of royalty on coal and other major minerals on ad-valorem basis (MUR 377)
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Col. 524
- Need to revive the closed plants of HFCL, FCL and PPCL (MUR 377)
(Deb. 6, Vol. XXIII, 29-11-2006)
Col. 499-500
- Need to revive the tea and coffee estate in Kerala and to pay pending wages to the workers (MUR 377)
(Deb. 9, Vol. XXIII, 04-12-2006)
Col. 401
- Need to run a passenger train in the morning hours between Patna and Islampur (MUR 377)
(Deb. 17, Vol. XXIV, 14-12-2006)
Col. 283-84
- Need to run a superfast train between Jamnagar and New Delhi (MUR 377)
(Deb. 9, Vol. XXIII, 04-12-2006)
Col. 396
- Need to run daily train service between Nanded and Pune (MUR 377)
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Col. 307-08
- Need to Set up a Bench of Patna High Court at Bhagalpur (MUR 377)
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Col. 369-70
- Need to set up a Committee for promoting a common National language acceptable to all (MUR 377)
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Col. 608

- Need to set up a gas based Power Plant in Unnao, Uttar Pradesh (MUR 377)
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Col. 307
- Need to set up a permanent bench of the Orissa High Court in Western Orissa (MUR 377)
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Col. 615
- Need to set up a petrochemical unit in Barauni Refinery, Bihar (MUR 377)
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Col. 309-10
- Need to set up a Power Grid Station at Shivhar, Bihar (MUR 377)
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Col. 319
- Need to set up a public sector cashew nut processing industry at Contai, Purba Medinipur, West Bengal (MUR 377)
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Col. 447
- Need to set up a Refinery of ONGC at Kakinada, Andhra Pradesh (MUR 377)
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Col. 613
- Need to set up a Trauma Centre at Behror (Alwar), Rajasthan with a view to provide immediate medical relief to victims of road accidents. (MUR 377)
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Col. 300
- Need to set up an IIT in Palakkad, Kerala (MUR 377)
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Col. 281-82
- Need to set up an Indian Institute of Science for Education and Research (IISER) in Bihar (MUR 377)
(Deb. 4, Vol. XXIII, 27-11-2006)
Col. 306-07
- Need to set up an Indian Institute of Technology (IIT) at Basara, district Adilabad, Andhra Pradesh (MUR 377)
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Col. 365
- Need to set up an Indian oil or Bharat Petroleum Depot in village Vagha, Satna, Madhya Pradesh. (MUR 377)
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Col. 302-03
- Need to set up another Kendriya Vidyalaya in Patna, Bihar (MUR 377)
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Col. 512
- Need to set up construction of Koyal Irrigation Project (MUR 377)
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Col. 448
- Need to set up Karur Textile under the Scheme for Integrated Textile Park in Tamil Nadu (MUR 377)
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- Need to set up Kendriya Vidyalayas in Vellore and Thiruvannamalai districts of Tamil Nadu (MUR 377)
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Col. 526
- Need to share the profit made by ONGC with the farmers whose land was acquired by the ONGC for oil and gas exploration in Mehsana, Gujarat (MUR 377)
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Col. 493
- Need to simplify the procedure for issuance of domicile certificate in Uttaranchal (MUR 377)
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Col. 448

- Need to speed up the conversion work of two lane into four lane from Sira-Hariyur to Haveri in Karnataka (MUR 377)
(Deb. 15, Vol. XXIV, 12-12-2006)
Col. 445
- Need to speed up the work of laying railway lines between Koderma to Hazaribagh to Ranchi and Koderma to Girdih (MUR 377)
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Col. 338
- Need to start electrification work under Rajiv Gandhi Rural Electrification Scheme in Samastipur, Bihar (MUR 377)
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Col. 369
- Need to start the work of doubling the railway line from Panskura to Haldia and provide stoppage of Express Trains at Mechado Station, West Bengal (MUR 377)
(Deb. 11, Vol. XXIV, 06-12-2006)
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- Need to start work on Ahmedabad-Dandi National Highway with provision of adequate funds for its timely completion (MUR 377)
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- Need to start work on pending railway projects in Bareilly, Uttar Pradesh (MUR 377)
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- Need to stop illegal mining activities in Bharatpur, Rajasthan (MUR 377)
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- Need to stop the proposed establishment of the Atomic Energy Factory at Kovvada village, Srikakulam, Andhra Pradesh (MUR 377)
(Deb. 17, Vol. XXIV, 14-12-2006)
Col. 284-85
- Need to streamline the functioning of Passport Offices in the country with a view to solve the problems being faced by the applicants (MUR 377)
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- Need to take immediate steps to check the declining population of wild elephants due to rapidly decreasing forest area in Orissa (MUR 377)
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Col. 304
- Need to take special measures to provide employment to unemployed youths and make provisions of unemployment allowances to eligible persons (MUR 377)
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- Need to take step to check the increasing cases of diabetes in the country (MUR 377)
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Col. 492-93
- Need to take steps for gauge conversion of Rewari-Sadulpur, Sadulpur-Hisar, Sadulpur-Bikaner and Ratangarh-Degana railway sections (MUR 377)
(Deb. 19, Vol. XXIV, 18-12-2006)
Col. 507-08
- Need to take steps for the revival of Tea Industry in the country (MUR 377)
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Col. 440
- Need to take steps to check the menace of Wild Elephants in Assam (MUR 377)
(Deb. 20, Vol. XXIV, 19-12-2006)
Col. 444-45
- Need to take steps to check the spread of encephalitis in the eastern parts of the country (MUR 377)
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Col. 521-22
- Need to take steps to control spread of Malaria and Kalazar, and creating

- sufficient medical facilities in Banka and Jamui, Bihar (MUR 377)
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Col. 470
- Need to take steps to curb increasing cases of female foeticide. (MUR 377)
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Col. 303
- Need to take steps to curb the practice of Child labour in the country (MUR 377)
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- Need to take steps to ensure availability of edible oil in adequate quantity meeting the future requirements of the country (MUR 377)
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Col. 443
- Need to take steps to make Brahmaputra river pollution free (MUR 377)
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Col. 277-78
- Need to timely completion of gauge conversion work on Quilon-Viruthanagar railway section (MUR 377)
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Col. 616
- Need to upgrade railway facilities on stations enroute Junagarh and Rajkot and to run new trains from Junagarh, Gujarat to other parts of the country (MUR 377)
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Col. 606-07
- Need to upgrade the services of BSNL in Sunderban region of West Bengal (MUR 377)
(Deb. 6, Vol. XXIII, 29-11-2006)
Col. 502-03
- Need to upgrade the University College of Engineering at Buria, Orissa to the level of Indian Institute of Technology (MUR 377)
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